

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

CORRIGENDUM

Dated 16th May, 2024

No.LJ(A)58/2003/Pt.III/190 – In continuation to this Department's OM LJ(A)58/2003/Pt.III/184 dated 03-04-2024 with regard to upgradation of the pay scale for the post of Court Officer, **please read as** "with effect from 01.01.2017" **in place of** "with effect from 01.01.2007" mentioned in the fourth line of first Row of third Column.



(Shri. D. Lyngdoh)

Joint Secretary to the Govt. of Meghalaya,
Law Department

Memo.No.LJ(A)58/2003/Pt.III/190-A

Dated 16th May, 2024

Copy to

1. The Accountant General (A&E), Meghalaya, Shillong.
2. Personnel & AR (A) Department.
3. Finance (PR) Department.
4. Finance (EC-II) Department.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to letter No. HCM.II/30/2014-Estt/228, dated 13th May, 2024.
6. The Director of Accounts and Treasuries Meghalaya, Shillong.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. The Director of Printing and Stationery, Meghalaya, Shillong with a request to publish this same in the next issue of the Meghalaya Extraordinary Gazette.
9. DEO, Law Department, with reference to Memo.LJ(A)58/2003/Pt.III/184-A, dated 03rd April, 2024.
10. Guard File.

By Orders, etc.,



(Shri. D. Lyngdoh)

Joint Secretary to the Govt. of Meghalaya,
Law Department